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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.05/BB/2017	-	Admission	230-232	Coffee Day Enterprises Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

N.K. Dilip & G. Nanjappa
Jatva Legal
Advocates
Bangalore
9986633028

Counsel for petitioner is present. Heard him in part. Counsel is directed to file a memo giving details of the authorities to whom notices were already issued directly by the petitioner company and the format applied etc. for the Tribunal to proceed further as per provisions of Sections 230 and 232 of the relevant rules framed thereunder.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)